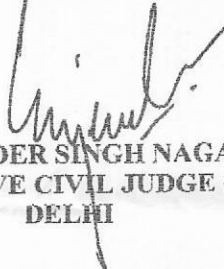


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that mother-in-law of Ms. Shalinder Kaur, Ld. Judge Incharge, Mediation Centre, Tis Hazari Courts, Delhi, has left for her heavenly abode on 21.11.2018.

The 'Prayer Meeting' shall take place on 25.11.2018 (Sunday) from 12:30 p.m. to 01:30 p.m. at Mata Sundri Gurudwara, Near Bal Bhawan, Deen Dayal Upadhyay Marg, ITO, New Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

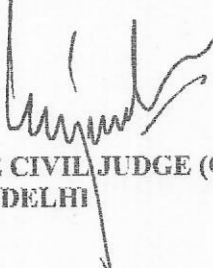
2547/73233 - 73353

No...../ACJ(Central)/2018

Dated, Delhi the 22/11/18

Copy forwarded for necessary information and necessary action to ;

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini / Saket / KKD Courts, Delhi/New Delhi
11. The Website Committee, Tis Hazari Courts, Delhi.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI